GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2483 ANSWERED ON:07.12.2012 CHILDREN OF MIGRANT WORKERS Dutt Smt. Priya Sunil

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has issued any instructions to the State Governments regarding the eligibility of the children of migrant workers to the nearby Integrated Child Development Services (ICDS) centres;
- (b) if so, the details thereof;
- (c) whether the Government has matched the allocation of State Governments for wheat based Nutrition Programme; and
- (d) if so, the details of allocations made by the State Governments and the Union Government for the last three years?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b): The Integrated Child Development Services (ICDS) Scheme is a universal Scheme and therefore envisages extension of services to all the eligible beneficiaries of children below 6 years of age and Pregnant and Lactating mothers who are ordinarily resident in the area including the migrant population. The States have been advised to extend the services by:
- (i) AWCs existing in the locality concerned or
- (ii) if the situation so demand as per the norms prescribed, additional AWCs/Anganwadi on Demand (AoD) may be set up. For this purpose, AWCs may enroll the beneficiaries in the survey book. States have also been advised that special attention must be paid to ensure such inclusion by extending facilities to all eligible beneficiaries including SC/ST/Minorities and Migrant population also.
- (c) & (d): Integrated Child Development Services (ICDS) is a Centrally Sponsored Scheme implemented by the States/UTs. The Government releases Grant-in-aid to the States/UTs on a sharing ratio of 90:10 for all components including Supplementary Nutrition Programmed (SNP) for North East and 50:50 for SNP.

Foodgrains (Wheat/Rice/Coarse grains) under the Wheat Based Nutrition Programmed (WBNP) are allocated to States/UTs who demand such foodgrains at BPL rates for use as Supplementary Nutrition under the ICDS Scheme. To this extent, the necessary expenditure towards procurement of foodgrains is incurred out of the Graint-in-aid released as per the sharing pattern between the Centre and the States for the SNP.

The details of funds released as Government of India's share towards SNP during the last three years is as under:

(Rupees in lakh)

Year Funds released under SNP (GOI share)

2009-10 373013.74

2010-11 496870.51

2011-12 630250.79